

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,
NEW DELHI

Application NO.1295/2024

Munish Kumar

VS State of Punjab

Reply to the order dated 22.07.2025 vide which this Hon'ble forum directed the applicant submit the rejoinder.

Sir,

The applicant Munish Kumar submits as under:-

- 1 That the above noted proceedings pending before this Hon'ble forum.
- 2 That from the date of filing the reference, the applicant has not received any restrained order against the respondent till date. M/s Super Tractor Industries is regularly doing the commercial activities day and night in the residential area and continuously creating noise pollution etc.
- 3 That the applicant also filed the complaint before the Punjab Pollution Board, but heard no response. The applicant also filed the application under Right to Information Act, the same was registered vide RTI Application ID (207219) but the said authority flatly refused to supply information on account of the matter pending before this Hon'ble Forum.
- 4 That the applicant also approached other authorities i.e GLADA and Directors of factory, but nothing was heard till date.

- 5 That M/s Super Tractor Industries in order to run their business and raise the construction of shed in residential area, the heights of those shed is about 50'. The said shed also produce heat in the summer days. Even due to heavy rain in Punjab the condition of those shed also become deteriorated and there is probable chances of fallen down those shed if heavy wind goes through them and in that eventuality there is also probable of chances of lost of human being and damages of properties of nearby localities.
- 6 That the applicant went pillar to post but till date nothing fruitful was received.
- 7 That the applicant received one TDCO No.02/2009 vide which the applicant was apprised regarding disconnection of electricity connection of M/s Super Tractor Industries, but till date the same is only paper work, and nothing was one practically. M/s Super Tractor Industries is working in 4 locations and all are still continuously working day and night.
- 8 That the general public at large including applicant and nearby locality are suffering heard on account of continuously working M/s Super Tractor Industries
- 9 That proprietor/partner of M/s Super Tractor Industries by using their influence with the police is continuously harassing the applicant to withdraw the above said reference and other proceedings and illegally detaining number of hours and sometime of the day.

Kindly look into the matter and take appropriate steps and justice be provided to the applicant, nearby residence and general public at large.

APPLICANT

DATED

Munish Kumar S/o Sh. Dharamvir
Sharma R/o Street No.7, House
No.186, Jasdev Singh Nagar, Gill,
Ludhiana

OTHER RESIDENCE OF LOCALITY

① Munish Kumar (7009316006)

② Harpreet Singh (7696147552)

③ ਸ਼ਰਦੀ ਸਿੰਘ (9914267552)

④ Brahmdeo Singh (6284824057)

⑤ Kulwant Fau (9781180625)

⑥ Razice Dhillon (7009316005)

⑦ Ranbir Singh (9888427903)